	Annexure 5														
	Name of the Corporate debtors: M/s. Servomax India Private Limited: Date of Commencement of Liquidation: 04.02.2019 : List of stakeholders as on : 04.04.2022														
S No	Department	Government	Identification No	Details of claims received	List of operational creditors ( Government Dues  Details of claim admitted					% share in total amount of claims admitted		Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verificati on	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attatchment pending disposal	Whether lien / attatchment removed? (Yes /No)						
54	TSIIC-IALA-IP-Cherlapally		78	05.03.2019	592639	585765	Form G	Nil, as per available information	N/A	0.00	-	-	6,874	-	
55	State Tax Dept - Gujarat		79	03.05.2019	74955011	74955011	Form C	Nil, as per available information	N/A	0.09	1	-	-	-	
56	Assistant commissioner commercial tax - (audit 5.5) Bengaluru		80	22.07.2019	11897551	11897551	Form C	Nil, as per available information	N/A	0.01		-	-	-	
57	Deputy Commissioner commercial tax - (audit 5.7) Bengaluru		81	09.05.2019	713520	713520	Form C	Nil, as per available information	N/A	0.00	-	-	-	=	
58	Deputy Commissioner Commercial tax - (audit 5.6 ) Bengaluru		82	09.09.2019	5263313	5263313	Form C	Nil, as per available information	N/A	0.01	-	1	-	-	
59	Assistant Commissioner Commercial tax - (audit 5.2) Bengaluru		83	09.09.2019	4166635	4140612	Form C	Nil, as per available information	N/A	0.01	-	-	26,023	=	
60	E S I C Hyderabad		84	28.01.2021	409991	409991	Form G	Nil, as per available information	N/A	0.001	-	-			
61	E P F Organisation Hyderabad		85	12.02.2021	6432136	6432136	Form G	Nil, as per available information	N/A	0.008	-	-	·		
62	The Income Tax Officer, (TDS), ward 2(2),Hyderfabad		86	16.02.2021	2450460	2450460	Form G	Nil, as per available information	N/A	0.0031	-	-	_	0	
	Sub Total				106881256	106848359							32897	0	•